

**GOVERNMENT OF INDIA
HOUSING AND URBAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:671

ANSWERED ON:19.07.2017

Modification of Guidelines of Smart City Mission

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Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- a) whether the Government has received suggestion from various quarters to modify the guidelines/criteria for selection of cities under the Smart City Mission;
- b) if so, the details thereof and the action taken/ being taken on such suggestions;
- c) whether the Government has sought assistance financial or otherwise from foreign countries for the Mission and if so, the details thereof and the response of these countries, country-wise;
- d) whether the Government has discussed with States and Private Players for developing smart cities and if so, the details and their reaction along with the steps taken to expedite the project;
- e) whether affordable housing projects, new schools and hospitals and redesign and development of roads are proposed in the selected cities and if so, the details thereof;
- f) the other steps taken/ being taken by the Government for timely development of cities identified/ selected under the Mission along with achievements thereof; and
- g) whether the Government proposes to declare more cities under the Mission and if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(RAO INDERJIT SINGH)

(a) No, Madam. No specific proposal has been received by this Ministry to modify the Guidelines / criteria for selection of cities under the Smart Cities Mission.

(b) Does not arise.

(c) The Smart Cities Mission Statement & Guidelines envisage that external agencies including bilateral and multilateral institutions can extend their support to the States/UTs as hand-holding agencies in preparing the Smart City Proposals (SCPs). Based on mutual understanding among the Ministry, States/UTs and Foreign Agencies, this Ministry is facilitating execution of Memoranda of Understanding (MoUs)/Agreements between Foreign Agencies and States/UTs for assistance under Smart Cities Mission. The following MoUs/Agreements have been executed so far between foreign agencies and States/UTs :-

S.

No. Name of Foreign Agency State/UT City Date of MoU/
Agreement

1. US Trade & Development Agency (USTDA) Andhra Pradesh

Uttar Pradesh

Rajasthan Visakhapatnam

Allahabad

Ajmer 25.01.2015

2. French Agency for Development (AFD) Maharashtra

Chandigarh

Puducherry Nagpur

Chandigarh

Oulgaret 24.01.2016

In addition, various other countries namely, Spain, Canada, Germany, China, Singapore, UK, South Korea and Japan have also shown interest to participate in the development of Smart Cities.

(d) Before finalization of the concept/ criteria/ method of selection of cities of Smart Cities Mission, the State Governments/ UTs and other Stakeholders were consulted on three occasions:

o First, a National Conclave on Smart Cities was held on 12th September 2014 with State Governments in which Ministers, Secretaries and Municipal Commissioners participated. The deliberation was on the concept of Smart Cities and the method of selection of cities.

o Again, a two-day Consultative Workshop was held on 30th and 31st January 2015 with State Governments, Urban Local Bodies

(ULBs), urban experts as well as members of academia and industry.

o A final consultation to reconfirm the eligibility criteria was held on 26th February 2015 with Principal Secretaries of select States and Municipal Commissioners of ULBs.

Active support of States and ULBs in the development of Smart Cities is crucial for development of smart cities.

This is the first time that Ministry of Housing and Urban Affairs is using the two stage Challenge or Competition method to select cities for development into Smart Cities. So far, there has been enthusiastic support from States/Cities in the whole process. The entire Stage 1 of challenge process was completed by the States/UTs through intra-state competition and announcement of potential smart cities was made on the basis of shortlisting done by the States/UTs. In Stage 2, the proposals were prepared by the cities under the guidance of State High Powered Steering Committee (HPSC) under the charge of Chief Secretary of the State. States/Cities are also participating actively in the implementation of Smart City Projects in a time bound manner.

(e) In accordance with the Mission Statement and Guidelines, the Government is not prescribing any particular model to be adopted by the Smart Cities. The approach is not 'one-size-fits-all'; each city has to formulate its own concept, vision, mission and plan (proposal) for a smart city that is appropriate to its local context, resources and level of ambition. Even though a particular model is not being prescribed, it is expected that the Smart City Proposals (SCPs) will include a large number of infrastructure services and smart solutions highlighted in the Mission Guidelines. Affordable housing projects, new schools and hospitals and development of roads can be included by the cities in their Smart City Proposals. Cities have proposed a number of such projects in their Smart City Proposals.

(f) The implementation of the Smart Cities Mission is being done by a City level Special Purpose Vehicle (SPV), a limited company incorporated under the Companies Act, 2013. The SPV will have to comply with all the regulatory/monitoring mechanisms set out in the Company Law. At the National level, the implementation of Smart Cities Mission is being monitored by an Apex Committee headed by Secretary, Ministry of Housing and Urban Affairs. At State level, State level High Powered Steering Committee (HPSC) chaired by the Chief Secretary has been established. There is a provision under Smart Cities Mission Guidelines to establish a Smart City Advisory Forum at the city level to advise and enable collaboration among various stakeholders and it will include the District Collector, MP, MLA, Mayor, CEO of SPV, local youths, technical experts etc. Apart from these, progress of Implementation is being reviewed regularly through Video Conference Review Meetings Chaired by Secretary(HUA) every month. Besides, Ministry of Housing and Urban Affairs Nominee Directors on the Boards of SPVs are also monitoring the progress in respective cities on regular basis.

So far, 2,313 projects worth Rs. 96,336 crore are at various stages of implementation. 57 projects worth Rs. 941 crore have already been completed. Implementation has commenced for 116 projects worth Rs. 4,476 crore. Tendering has started for 182 projects with a cost of Rs. 9,769 crore, Detailed Project Reports (DPRs) have been completed for 439 projects worth Rs. 18,457 crore and DPRs are under preparation for 1,519 projects worth Rs. 62,693 crore.

(g) In terms of Smart Cities Mission Statement & Guidelines, 100 cities will be selected for development as Smart Cities. So far, 90 cities have been selected in various Rounds. Thus, 10 more cities are to be selected for development as Smart Cities.
